

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 4514/2023

(Arising out of impugned final judgment and order dated 29-08-2022 in WB No. 3449/2018 passed by the High Court Of Judicature At Allahabad)

RAJA RAM & ANR.

Petitioner(s)

VERSUS

RAM MURAT & ORS.

Respondent(s)

(IA No. 43100/2023 - EXEMPTION FROM FILING O.T.
IA No. 10712/2023 - EXEMPTION FROM FILING O.T.
IA No. 43094/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 08-01-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Sanjay Mani Tripathi, Adv.
Mr. Suraj Singh, Adv.
Mr. V Elangovan, Adv.
Mr. Kamal Kant Tripathi, Adv.
Ms. Anu Gupta, AOR

For Respondent(s) Mr. Devvrat, AOR
Ms. Harshita Sharma, Adv.
Mr. Devesh Kumar Agnihotri, Adv.
Mr. Vinod Kr. Goyal, Adv.

UPON hearing the counsel the court made the following
O R D E R

1. Rejoinder affidavit, if any, be filed within four weeks.
2. List on 12th February, 2024.

(Geeta Ahuja)
Assistant Registrar-cum-PS

(Nand Kishor)
Court Master (NSH)